

Shri T. T. Krishnamachari: Sir, with the information in my possession I am unable to answer either in the affirmative or in the negative.

PRE-FABRICATED HOUSES IN JANGPURA

***799. Sardar Hukam Singh:** (a) Will the Minister of **Production** be pleased to state whether any pre-fabricated houses were put up in Jangpura Colony of Delhi?

(b) If so, what was their number and where were they put up?

(c) Have these houses been lying unoccupied throughout this period?

(d) If so, what were the grounds for their remaining vacant?

The Minister of Production (Shri K. C. Reddy): (a) and (b). Yes. Twelve pairs of houses (24 units) were put up on the south east side of the Jangpura Rehabilitation Colony near the Government Housing Factory.

(c) and (d). Yes. These houses were not allotted for occupation because they were not considered quite safe for human habitation. They have however been just leased out to the Hindustan Housing Factory Limited who will strengthen them suitably before using them.

Sardar Hukam Singh: May I know the cost per unit and also the rent that would have accrued if they had been occupied?

Shri K. C. Reddy: The book value of the cost of these units is about Rs. 1,35,000. The question as to what would have been the rent if they had been occupied is a hypothetical question to which I am unable to give a definite answer.

Sardar Hukam Singh: May I know whether any decision was taken as to the rent that was to be recovered for each unit?

Shri K. C. Reddy: Well, Sir, I cannot answer that question without notice. Some of them were occupied for a short while. Later on they

were found by a body of technical experts to be unsafe for human occupation, and the occupants of a few houses were also asked to vacate them. I am not in a position to say what was the rent fixed.

Sardar Hukam Singh: May I know whether their unsuitability for human habitation was due to some defect in the materials that were brought or some defect in the work or setting up of the contractor?

Shri K. C. Reddy: Several defects came to notice. Certain articles were prepared in the Hindustan Housing Factory. It was because of these defects that the original programme in the Factory was changed and it had also to close down, as hon. Members are aware. Now a new programme has been decided upon and a new arrangement has come into existence. And according to the new arrangement the new programme is being implemented.

Shri Bansal: May I know why so many houses were put up without some experiments being carried out first?

Shri K. C. Reddy: It is a very old question, as the House is aware. The original programme of this Housing Factory was finalised after taking all information available at that moment, technical as well as otherwise. What followed subsequently is within the knowledge of the honourable House.

Shri G. P. Sinha rose—

Mr. Speaker: Let us go to the next question. The hon. Member may refer to the old records and he will find the history.

SECOND FIVE YEAR PLAN

***800. Shri S. N. Mishra:** Will the Minister of **Planning** be pleased to state the steps taken by the Planning Commission towards the formulation of the Second Five Year Plan?